

on the 5th November, 1956. A copy of the press note is available in the Library. The targets were arrived at after full discussion. These targets are broken up in detail by States and it is expected that all State Governments will do their best to achieve their targets.

(c) A number of States envisaged additional allotments but it was agreed that to the maximum extent possible internal adjustments should be made and additional schemes and allotments should be considered during the next year or two and in the light of the progress made in the actual implementation of the programmes.

#### Waiting Rooms at Pathankot Station

{ Shri Dabhi :  
 { Shri Hem Raj :  
 \*921. { Shri Raghunath Singh :  
 { Dr. J. N. Parekh :

Will the Minister of Railways be pleased to state :

(a) whether it is a fact that there are only very small First Class Waiting Rooms one for male passengers and other for female passengers at Pathankot ;

(b) whether these waiting rooms are too small for the very large number of First Class passengers who have to wait there either for catching trains or for catching buses running between Pathankot and Srinagar ; and

(c) if so, what immediate steps Government propose to take in the matter ?

**The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) :** (a) There is one 1st and 2nd Class combined waiting room for gents and one 1st Class waiting room for ladies each 18' x 18' with a bath room and latrine with flush system at Pathankot. Besides these there are 6 retiring rooms at the Station.

(b) The waiting rooms get crowded at train times during the tourist seasons.

(c) It is proposed that during the next season one out of six retiring rooms will be converted into a waiting room. There are also proposals to provide 2 more 1st Class waiting rooms, one for gents and one for ladies, subject to the approval of the Passenger Amenities Committee.

#### Scindia Steam Navigation Company Ltd.

\*924. Shri D. C. Shar a : Will the Minister of Transport be pleased to

refer to the reply given to Starred question No. 613 on the 2nd of August, 1956 and state :

(a) whether repayment of share money to the Scindia Steam Navigation Company Ltd., has so far been made ; and

(b) if so, the amount of money paid ?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) Not yet.

(b) Does not arise.

#### Ginger

\*925. Shri A. K. Gopalan : Will the Minister of Food and Agriculture be pleased to state :

(a) the acreage of land under ginger cultivation destroyed in the Kerala State during this year ; and

(b) whether any loans were given to the peasants ?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** (a) Nil.

(b) No.

#### Railways Stores

\*926. Shri Nambiar : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that the Criminal Investigation Department of the Southern Railway have unearthed illegal possession and disposal of railway stores connected with Ernakulam-Quilon rail scheme ;

(b) if so, details of this detection ; and

(c) action taken by Government in this regard ?

**The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) :** (a) The Railway Protection Force of the Southern Railway with the help of the local police discovered on raiding, two cases of illegal possession of Railway stores at Alwaye on 6-10-56. It is not yet known whether the seized materials belong to stores connected with the Ernakulam-Quilon Railway construction.

(b) 44 feet of dynamo belting was seized at the "Hasan and Flour Mills" and 76 feet of belting at the "Lakshmi Rice, Flour and Oil Mills".

(c) The matter is under investigation.